

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST(2) DATED 25.05.2022 (WEDNESDAY)

COURT - II (VIRTUAL MODE)

10:20 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 67 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), and A.C. Chakrabortti (majority Members) & Anr. Vs. Insilco Agents Ltd. & Ors. With	Avishek Guha	Maithreyi Sharma Lakshana Viravalli- R2 Shaunak Mitra Sayan R Chowdhury Satyaki Mukherjee-R1 To R5 Manju Bhuteria-R5 Kunal Vajani
2.	Comp. App. (AT) No. 68 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), And A.C. Chakrabortti (majority Members) & Anr. Vs. August Agents Ltd. & Ors. With	Avishek Guha	Maithreyi Sharma Lakshana Viravalli Madhurpeetha Elano-R2 Sayan R Chowdhury Satyaki Mukherjee-R1 to R5 Debanjan Mandal Kunal Vajani-R7
3.	Comp. App. (AT) No. 69 of 2022	Committee of Administrator Pendente Lite of the Estate of Late Priyamvada Devi Birla Through Mr. Justice Mohit Shantilal Shah (Retired), and A.C. Chakrabortti (majority Members) & Anr. Vs. Laneseda Agents Ltd. & Ors.	Avishek Guha	Maithreyi Sharma Lakshana Viravalli- R2 Shaunak Mitra Sayan R Chowdhury Satyaki Mukherjee-R1 to R5 Manju Bhuteria-R5 Kunal Vajani

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**By order of Hon'ble Chairperson
-sd/-
Registrar**